

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 54 of 2014

Dated : 17th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Himachal Sorang Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee, Mr. Jafar Alam and
Mr. Kawaljit Singh

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-I

ORDER

Heard the learned counsel for the appellant.

Post the matter for reply submissions on **05th December, 2014**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/sh